

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Lok Sabha
UNSTARRED QUESTION NO. : 705
(TO BE ANSWERED ON THE 24th July 2025)
DGCA SAFETY AUDIT

705. SHRI DHAIRYASHEEL SAMABHAJIRAO MANE
SHRI CHAVAN RAVINDRA VASANTRAO
SMT JUNE MALIAH
MR PATHAN YUSUF
SHRI SUDHEER GUPTA
SHRI MANISH JAISWAL

Will the Minister of CIVIL AVIATION

be pleased to state:-

(a) whether the Directorate General of Civil Aviation (DGCA) has conducted any safety inspections as per the conventions of international civil aviation norms recently across various airports in the country;

(b) if so, the details of such inspections carried out during the last two years and the current year and the findings thereof, year-wise;

(c) whether the DGCA has found any compliance issues by some airline companies during the said safety inspections and if so, the details thereof along with the names of such airline companies;

(d) whether the Government has issued any directives to such airline companies which are not adhering to the conventions of international civil aviation norms;

(e) if so, the details thereof, airline company-wise along with the response of the said airline companies in this regard; and

(f) the other measures being taken to improve airworthiness, pilot training and compliance of guidelines by airlines?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (f): Directorate General of Civil Aviation (DGCA) has a comprehensive and structured civil aviation regulations for safe operation of aircraft and its maintenance. These regulations are continuously updated and aligned with the International Civil Aviation Organisation (ICAO)/European Union Aviation Safety Agency (EASA) standards.

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DGCA also has a structured surveillance and audit framework in place i.e. planned and unplanned surveillance of organization /aircraft, which includes regular and periodic audits, spot checks, night surveillance and ramp inspections across all operators, including continuous oversight of maintenance practices. In case there is a violation, DGCA takes enforcement action as per its Enforcement Policy and Procedure Manual.;

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DGCA conducted comprehensive safety audit recently at five airports i.e. Delhi, Mumbai, Kolkata, Patna and Hyderabad. Scheduled Airlines were also covered during these inspections.;

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Following areas were covered during these inspections:-;

- 1. Aircraft Maintenance and Airworthiness;**
- 2. Ramp Inspection;**
- 3. Breath Analyser Test;**
- 4. Ground Handling;**
- 5. Air Traffic Management and Cabin Communication, Navigation and Surveillance (CNS) (Air Navigation Services Standards - ANSS);**
- 6. Cabin Safety;**
- 7. Aerodrome and Airside Operations;**
- 8. State Govt-Civil Aviation Directorate (CAD);**

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Details of inspection carried out during the last two years and the current year including Ramp, Safety Oversight of Foreign Airlines (SOFA), Spot Checks and Night Checks, are as follows:-;

Year;	No of Inspections;	Enforcement ; Action;
2023;	5745;	542;
2024;	6009;	673;
2025 ; (Till April);	1999	254;

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Findings recorded during these inspections were forwarded to the concerned organisations for taking necessary corrective actions.;

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Pilot training is as per extant regulations as specified under various Civil Aviation Requirements (CARs) and Operations circulars which are inline with the International Civil Aviation Organisation (ICAO) and global best practices.
